

Court of Sh. G. N. Pandey Acmm Delhi

62/11/99



IN THE HON'BLE COURT OF LD. A.C.M.M. TIS HAZARI, DELHI
COMPANY CASE NO. ~~678/99~~ OF 1999

~~67/09/99~~

2047/02
15/03/0

IN THE COURT OF:

REGISTRAR OF COMPANIES
NCT OF DELHI & HARYANA

...COMPLAINANT

VERSUS

02401/2013566/1999

1. M/S. STAR ELECTRONICS LTD.
having its Regd. Office at
503, Pragati Tower,
26, Rajinder Place,
NEW DELHI.

✓

Shri S.N. Jain, → Dr. S. N. Jain
503, Sarvapriya Apartments,
Sarvapriya Vihar,
NEW DELHI-110006.

3. Shri Rajesh Arora,
Flat No.1-B, Lake View Apartments,
45/18, East Patel Nagar,
NEW DELHI-110008.

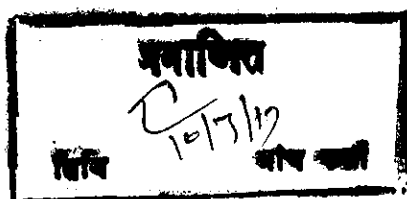
4. Shri M.S. Prasad,
F-1595, Netaji Nagar,
NEW DELHI-110023.

5. Shri Anil Kumar Jain,
Flat No.284, LIG Pocket,
D-6, Sector-6,
ROHINI, DELHI.

✓

Shri Sampat Rai, → Dr. Sampat Rai
116, Mandakini Enclave,
NEW DELHI-110019.

...ACCUSED

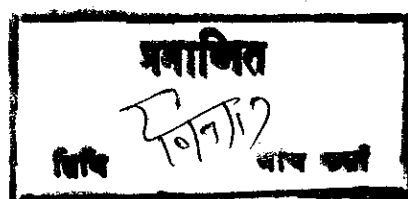


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(2)

COMPLAINT FOR CONTRAVENTION OF SECTION 146 PUNISHABLE
UNDER SECTION 146(4) OF THE COMPANIES ACT, 1956.





ROC Vs. M/s. Star Electronics Ltd.

4.8.09

Present: CP for ROC.

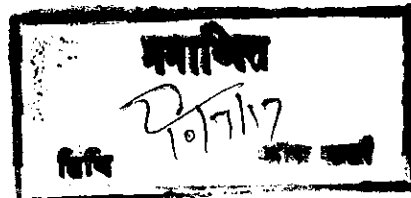
Proceedings against accused S.N. Jha and Sampat Rai have already been quashed.

Other accused are absent.

Statement of HC Ramesh Kumar recorded regarding process u/s. 82 Cr.PC of accused Rajesh Arora and statement of HC Ram Kishor recorded regarding process u/s. 83 Cr.PC of accused Rajesh Arora. Processes have been validly executed. Accused Rajesh Arora has not appeared. He is declared PO.

Other process servers be also called by notice for 18.3.2010.

(SANJAY BANSAL)
ACMM-02/NORTH/DELHI
4.8.09



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ST

CC No.



ROC V M/s Star Electronics Ltd.

4.8.09

Statement of CW 2, HC Ram Kishore, PIS No. 288710301, PS Janakpuri.

On S.A.

On 23.7.08, I was posted at PS Patel Nagar. I was entrusted with processes U/s 83 Cr.PC with respect to accused Rajesh Arora, R/o Flat No. 1-B, Lake View Apartments, 45/18, East Patel Nagar, New Delhi-08. I went to the given address but could not locate any movable or immovable property capable of being attached in his name. My report on the process u/s 83 Cr.PC is Ex.CW 2/A bears my signature at point A.

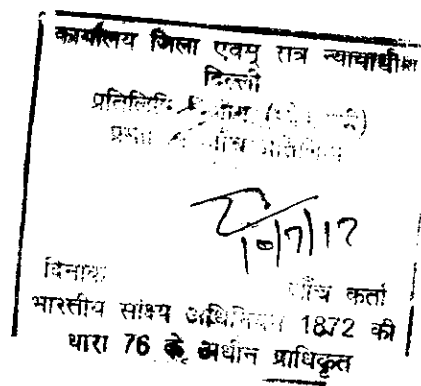
nc Ram Kishore

RO & AC

(Sanjay Bansal)

ACMM-02/North/Delhi

4.8.09



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